

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**DISTRICT JUDGES - Promotions, Transfers and Postings of District Judges - ORDERS - ISSUED.**

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**ROC.NO.2325/2018-B.SPL.**

**NOTIFICATION NO.853-B.SPL.**

**DATED:25.07.2018.**

**READ:**

1. G.O.Ms.No.34, Law (L.A & J SPL.B) Department, dated 09.07.2018 from Government of Telangana, Hyderabad.
2. G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 09.07.2018 from Government of Andhra Pradesh, Amaravathi.

The High Court passed the following Promotions, Transfers and Postings of District Judges:-

**STATE ANDHRA PRADESH**

**I**

Sri Ch.Madhava Rao, Prl. Senior Civil Judge, Gudivada, Krishna District who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 09.07.2018 is transferred and posted as IX Additional District Judge -Cum- Special Court for trial of offences against women, Krishna at Machilipatnam (new court).

- i) Sri Ch.Madhava Rao shall handover charge of his post as well as the post of Additional Senior Civil Judge (FTC), Gudiwada to the Prl Senior Civil Judge, Machilipatnam and the Prl Senior Civil Judge, Machilipatnam will be in full additional charge of the posts of Prl. Senior Civil Judge, Gudiwada and Additional Senior Civil Judge (FTC), Gudiwada till the substitute posted takes charge or until further orders.
- ii) Sri Ch.Madhava Rao, shall take charge of his new post in consultation with the Principal District and Sessions Judge, Machilipatnam on the afternoon of 31.07.2018.

II

Sri K.Rama Srinivasa Rao, Senior Civil Judge, Repalle, Guntur District. who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 09.07.2018 is transferred and posted as XVI Additional District Judge, Nandigama, Krishna District vice Sri B.Papi Reddy transferred.

On relief Sri B.Papi Reddy, XVI Additional District and Sessions Judge, Nandigama, Krishna District is transferred and posted as Prl. Special Judge for CBI Cases, Visakhapatnam (post kept vacant)

- i) Sri K.Rama Srinivasa Rao shall handover charge of his post to the Prl Senior Civil Judge, Tenali, Guntur District and the Prl Senior Civil Judge, Tenali will be in full additional charge of the post of Senior Civil Judge, Repalle till the substitute posted takes charge or until further orders.
- ii) Sri K.Rama Srinivasa Rao, shall take charge of his new post from Sri B.Papi Reddy.
- iii) On relief Sri B.Papi Reddy, shall take charge of his new post from II Additional Special Judge for CBI Cases, Visakhapatnam and on assumption of the charge of the said post he will in Full Additional Charge of the post of I Additional Special Judge for CBI Cases, Viskhapatnam, until further orders.

III

Sri T.Venkata Subba Rao, Principal Senior Civil Judge, Nellore who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 09.07.2018 is transferred and posted as VIII Additional District and Sessions Judge - Cum - Special Court for trial of offences against Women, Rajahmahendravaram, East Godavari District ( new Court).

- i) Sri T.Venkata Subba Rao, shall handover charge of his post to the I Additional Senior Civil Judge, Nellore, and the I Additional Senior Civil Judge, Nellore will be in full additional charge of the post of Principal Senior Civil Judge, Nellore, till the substitute posted takes charge or until further orders.

- ii) Sri T.Venkata Subba Rao, shall take charge of his new post from Judge, Family Court, Rajamahendravaram, East Godavari District, in consultation with the Principal District and Sessions Judge, East Godavari District.

IV

Sri N.Naga Raju, III Additional Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 09.07.2018 is transferred and posted as XII Additional District and Sessions Judge, Viaskahapatnam, vice Sri A.Satyanand transferred.

On relief Sri A. Satyanand, XII Additional District and Sessions Judge, Viaskahapatnam, is transferred and posted as IV Additional District and Sessions Judge - Cum - II Additional Metropolitan Sessions Judge, Visakhapatnam (post kept vacant).

- i) Sri N.Naga Raju, shall handover charge of his post to the Additional Senior Civil Judge - Cum VIII Additional Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District and the Additional Senior Civil Judge - Cum VIII Additional Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District will be in full additional charge of the post of III Additional Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District, till the substitute posted takes charge or until further orders.
- ii) Sri N.Naga Raju, shall take charge of his new post from the XII Additional District and Sessions Judge, Viaskahapatnam.
- iii) On relief Sri A. Satyanand, shall take charge of his new post from the II Additional District and Sessions Judge, Visakhapatnam.

V

Sri K.Venkata Lakshmi Harinath, Senior Civil Judge, Narsipatnam, Visakhapatnam District who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 09.07.2018 is transferred and posted as Chairman, Industrial Tribunal - Cum - Presiding Officer, Labour Court, Ananthapuram (post kept vacant).

- i) Sri K.Venkata Lakshmi Harinath, shall handover charge of his post to the II Additional Senior Civil Judge, Anakapalle, Visakhapatnam District and the II Additional Senior Civil Judge,

Anakapalle, Visakhapatnam District will be in full additional charge of the post of Senior Civil Judge, Narsipatnam, Visakhapatnam District, till the substitute posted takes charge or until further orders.

- ii) Sri K.Venkata Lakshmi Harinath, shall take charge of his new post from the I Additional District and Sessions Judge, Ananthapuram.

VI

Smt P.Lakshmi Sarada, Additional Senior Civil Judge, Kurnool, who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 09.07.2018 is transferred and posted as V Additional District and Sessions Judge, Allagadda, Kurnool District (post kept vacant).

- i) Smt P.Lakshmi Sarada, shall handover charge of her post to the Principal Senior Civil Judge, Kurnool, and the Principal Senior Civil Judge, Kurnool will be in full additional charge of the post of Additional Senior Civil Judge, Kurnool, till the substitute posted takes charge or until further orders.
- ii) Smt P.Lakshmi Sarada, shall take charge of her new post from the III Additional District and Sessions Judge, Nandyal.

VII

Sri R.V.V.S.Murali Krishna, Principal Senior Civil Judge, Eluru, West Godvari District, who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 09.07.2018 is transferred and posted as IV Additional District and Sessions Judge, Tanuku, West Godavari District (post kept vacant).

- i) Sri R.V.V.S.Murali Krishna, shall handover charge of his post to the Additional Senior Civil Judge, Eluru, and the Additional Senior Civil Judge, Eluru will be in full additional charge of the post of Principal Senior Civil Judge, Eluru, till the substitute posted takes charge or until further orders.
- ii) Sri R.V.V.S.Murali Krishna, shall take charge of his new post from the IX Additional District and Sessions Judge, Kovvur, West Godavari District.

VIII

Sri G.Chakrapani, Principal Senior Civil Judge, Visakhapatnam, who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 09.07.2018 is transferred and posted as Special Judge for trial of cases under SCs and STs (POA) Act, 1989 - Cum - IV Additional District and Sessions Judge, Kadapa (post kept vacant).

- i) Sri G.Chakrapani, shall handover charge of his post to the I Additional Senior Civil Judge, Visakhapatnam, and the I Additional Senior Civil Judge, Visakhapatnam will be in full additional charge of the post of Principal Senior Civil Judge, Visakhapatnam, till the substitute posted takes charge or until further orders.
- ii) Sri G.Chakrapani, shall take charge of his new post from the I Additional District and Sessions Judge, Kadapa

IX

Smt M.Sobha Rani, II Additional Senior Civil Judge (FTC), Guntur is transferred and posted as IV Additional Senior Civil Judge, Guntur., vice Sri L.Sridhar promoted as District and Sessions Judge.

Sri L.Sridhar, IV Additional Senior Civil Judge, Guntur, who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 09.07.2018 is transferred and posted as V Additional District and Sessions Judge - Cum - Special Court for trial of Offences against women, Guntur (new Court).

- i) Sri L.Sridhar, shall handover charge of his post to Smt M.Sobha Rani.
- ii) Smt M.Sobha Rani, shall take charge of the post of IV Additional Senior Civil Judge, Guntur and on assumption of charge of the said post she will be in full additional charge of the post of II Additional Senior Civil Judge (FTC), Guntur, until further orders.
- iii) Sri L.Sridhar, shall take charge of his new post from the Judge, Family Court, Guntur, in consultation with the Principal District and Sessions Judge, Guntur.

X

Sri B.Satyanarayana, Senior Civil Judge, Kavali, Nellore District, who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 09.07.2018 is transferred and posted as VIII Additional District and Sessions Judge - Cum - Special Court for trial of Offences against Women, Nellore (new Court).

- i) Sri B.Satyanarayana, shall handover charge of his post to the I Additional Senior Civil Judge, Nellore, and the I Additional Senior Civil Judge, Nellore will be in full additional charge of the post of Senior Civil Judge, Kavali, till the substitute posted takes charge or until further orders.
- ii) Sri B.Satyanarayana, shall take charge of his new post in consultation with the Principal District and Sessions Judge, Nellore.

XI

Sri U.U.Prasad, Senior Civil Judge, now working as Secretary District Legal Services Authority, Kadapa, who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.57, Law (L.A & J - SC.F) Department, dated 09.07.2018 is transferred and posted as VI Additional District and Sessions Judge - Cum - Special Court for trial of Offences against Women, Chittoor (new Court).

- i) Sri U.U.Prasad, shall handover charge of his post to the Prl Senior Civil Judge, Kadapa, and the Prl Senior Civil Judge, Kadapa will be in full additional charge of the post of Secretary District Legal Services Authority, Kadapa till the substitute posted takes charge or until further orders.
- ii) Sri U.U.Prasad, shall take charge of his new post in consultation with the Principal District and Sessions Judge, Chittoor.

STATE TELANGANA

I

Sri M.Venkata Ramana, Senior Civil Judge, Khammam, who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.34, Law (L.A & J SPL.B) Department, dated 09.07.2018 is transferred and posted as Special Judge for trial of

cases under SCs and STs (POA), Act, 1989 - Cum - VII Additional District and Sessions Judge, Khammam (post kept vacant).

- i) Sri M.Venkata Ramana, shall handover charge of his post to the Senior Civil Judge, Sattupalli, and the Senior Civil Judge, Sattupalli will be in full additional charge of the post of Senior Civil Judge, Khammam till the substitute posted takes charge or until further orders.
- ii) Sri M.Venkata Ramana, shall take charge of his new post from the Judge, Family Court - Cum - VI Additional District and Sessions Judge, Khammam.

II

Smt G.Prathibha Devi, Senior Civil Judge, Shadnagar, Mahabubnagar District who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.34, Law (L.A & J SPL.B) Department, dated 09.07.2018 is transferred and posted as XXVI Additional Chief Judge, City Civil Court, Hyderabad (post kept vacant).

- i) Smt G.Prathibha Devi, shall handover charge of her post and also the post of I and II Additional Senior Civil Judges (FTC), Mahaboobnagar to the Secretary District Legal Services Authority, Mahabubnagar and the Secretary District Legal Services Authority, Mahabubnagar, will be in full additional charge of the post of Senior Civil Judge, Shadnagar, I and II Additional Senior Civil Judges (FTC), Mahaboobnagar till the substitute posted takes charge or until further orders.
- ii) Smt G.Prathibha Devi, shall take charge of her new post from the Presiding Officer, A.P.Wakf Tribunal, Hyderabad.

III

Sri Mohammed Nizamuddin, Senior Civil Judge, Mancheri, Adilabad District who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.34, Law (L.A & J SPL.B) Department, dated 09.07.2018 is transferred and posted as Special Judge for trial of Offences under the SCs & STs (POA), Act - Cum - VI Additional Metropolitan Sessions Judge, Secunderabad (post kept vacant).

- i) Sri Mohammed Nizamuddin, shall handover charge of his post to the Secretary District Legal Services Authority, Adilabad and handover the charge of the post of Additional Senior Civil Judge (FTC), Asifabad at Luxettipet to the Principal Senior Civil Judge, Asifabad and the Secretary District Legal Services Authority, Adilabad, will be in full additional charge of the post of Senior Civil Judge, Mancherial, till the substitute posted takes charge or until further orders.
- ii) The Principal Senior Civil Judge, Asifabad will be in Full Additional charge of the post of Additional Senior Civil Judge (FTC), Asifabad at Luxettipet till the substitute posted takes charge or until further orders.
- iii) Sri Mohammed Nizamuddin, shall take charge of his new post from the IV Additional Metropolitan Sessions Judge, Hyderabad.

IV

Sri D.Ravindra Sharma, I Additional Senior Civil Judge, L.B.Nagar, Rangareddy District who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.34, Law (L.A & J SPL.B) Department, dated 09.07.2018 is transferred and posted as Chairman, LRAT - Cum - II Additional District and Sessions Judge, Warangal (post kept vacant).

- i) Sri D.Ravindra Sharma, shall handover charge of his post to the Principal Senior Civil Judge, L.B.Nagar and the Principal Senior Civil Judge, L.B.Nagar, will be in full additional charge of the post of I Additional Senior Civil Judge, L.B.Nagar, Rangareddy District till the substitute posted takes charge or until further orders.
- ii) Sri D.Ravindra Sharma, shall take charge of his new post from the Principal District and Sessions Judge, Warangal

V

Sri V.Srinivasa Siva Ram, Principal Senior Civil Judge, Nizamabad, who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.34, Law (L.A & J SPL.B) Department, dated 09.07.2018 is transferred and posted as Chairman, LRAT - Cum - II Additional District and Sessions Judge, Suryapet, Nalgonda District (post kept vacant).



- i) Sri V.Srinivasa Siva Ram, shall handover charge of his post and also the post of Additional Senior Civil Judge (FTC), Nizamabad at Armoor to the Secretary District Legal Services Authority, Nizamabad and the Secretary District Legal Services Authority, Nizamabad, will be in full additional charge of the posts of Principal Senior Civil Judge, Nizamabad and Additional Senior Civil Judge (FTC), Nizamabad at Armoor till the substitute posted takes charge or until further orders.
- ii) Sri V.Srinivasa Siva Ram, shall take charge of his new post from the Special Judge for trial of cases under SCs and STs (POA), Act, 1989 - Cum VII Additional District and Sessions Judge, Nalongonda.

VI

Sri G.S.Ramesh Kumar, XIV Additional Chief Metropolitan Magistrate, Hyderabad, who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.34, Law (L.A & J SPL.B) Department, dated 09.07.2018 is transferred and posted as Special Judge for trial of cases under SCs and STs (POA) Act, 1989 - Cum - VIII Additional District and Sessions Judge, Nizamabad (post kept vacant).

- i) Sri G.S.Ramesh Kumar, shall handover charge of his post and also the post of X Additional Additional Chief Metropolitan Magistrate, Secunderabad and XII Additional Chief Metropolitan Magistrate, Hyderabad to the XV Additional Chief Metropolitan Magistrate, Hyderabad and the XV Additional Chief Metropolitan Magistrate, Hyderabad, will be in full additional charge of the posts of XIV, XII Additional Chief Metropolitan Magistrate, Hyderabad and X Additional Chief Metropolitan Magistrate, Secunderabad till the substitute posted takes charge or until further orders.
- ii) Sri G.S.Ramesh Kumar, shall take charge of his new post from the Judge, Family Court, Nizamabad.

VII

Smt I.Sailaja Devi, Senior Civil Judge, Miryalguda, Nalgonda District, who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.34, Law (L.A & J SPL.B) Department, dated 09.07.2018 is transferred and posted as

=Judge, Family Court - Cum - VII Additional District and Sessions Judge, Sangareddy (post kept vacant).

- iii) Smt I.Sailaja Devi, shall handover charge of her post to the Senior Civil Judge, Nalgonda and the Senior Civil Judge, Nalgonda, will be in full additional charge of the post Senior Civil Judge, Miryalguda till the substitute posted takes charge or until further orders.
- iv) Smt I.Sailaja Devi, shall take charge of his new post from the Special Judge for trial of cases filed under SCs & STs (POA), Act - Cum V Additional District and Sessions Judge, Sangareddy.

VIII

Sri P.Vasanth, Senior Civil Judge, Nagarkurnool, Mahabubnagar District, who was appointed as District Judge (Entry Level) by promotion under 65% quota for the year 2018, vide G.O.Ms.No.34, Law (L.A & J SPL.B) Department, dated 09.07.2018 is transferred and posted as Judge, Family Court - Cum - VIII Additional District and Sessions Judge, Mahabubnagar(post kept vacant).

- v) Sri P.Vasanth, shall handover charge of his post and also the post of Principal Senior Civil Judge, Mahabubnagar to the Senior Civil Judge, Wanaparthy and the Senior Civil Judge, Wanaparthy, will be in full additional charge of the posts Senior Civil Judge, Nagarkurnool and Principal Senior Civil Judge, Mahabubnagar till the substitute posted takes charge or until further orders.
- vi) Sri P.Vasanth, shall take charge of his new post from the Special Sessions Judge for trial of cases filed under SCs & STs (POA) Act, - Cum - VII Additional District and Sessions Judge, Mahabubnagar.

- NOTE:
1. All the officers shall get themselves relived from their present posts on or before 28.07.2018 and join in their new posts on or before 04.08.2018 without fail.
  2. All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
  3. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned Prl. District and Sessions

Judge, shall make alternative arrangements, intimating the same to the High Court for information.

4. All the officers who are under orders of promotion/transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
5. The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
REGISTRAR GENERAL 25/7  
FAC REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court of Judicature at Hyderabad
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Chief Judge, City Civil Court, Hyderabad
11. The Metropolitan Sessions Judge, Hyderabad.
12. The Chief Judge, City Small Causes Court, Hyderabad
13. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khamamm, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizainagaram, Warangal and West Godavari.
14. **THE I ADDL. DISTRICT AND SESSIONS JUDGES**  
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khamamm, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizainagaram, Warangal and West Godavari.

15. The Pay and Accounts Officer, Government of Telangana. Hyderabad.  
(with a request to communicate the same to the concerned STO's)
16. The Pay and Accounts Officer, Government of Andhra Pradesh Amaravathi,  
Guntur District.  
(with a request to communicate the same to the concerned STO's)

**17. THE DISTRICT TREASURY OFFICERS:**

Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Kadapa, Karimnagar, Khamamm, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizainagaram, Warangal and West Godavari.

**18. THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Judicature, Hyderabad